



2025:DHC:6198-DB



§~41

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4711/2025, CM APPL. 21686/2025 and 45065/2025

SH VEERU & ANR.

.....Petitioner

Through: Mr. Anshul Kumar, Advocate

versus

CENTRAL RESERVE POLICE FORCE

& ANR.

.....Respondents

Through: Ms. Shivani Luthra Lohiya,  
SPC and Vasuchit Anand, Advocate

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**28.07.2025**

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**C. HARI SHANKAR, J.**

At request of Mr. Anshul Kumar, learned counsel for the petitioner, who seeks to withdraw the writ petition, the writ petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**JULY 28, 2025/yg**